

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA Nos.8952, 8953, 8957 & 15849 of 2021 in Petition(s) for Special Leave to Appeal (C) No(s). 33724/2018

JOKHAN(D) THR. LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL (D) THROUGH LR

Respondent(s)

(FOR ADMISSION and I.R. & IA No. 8952/2021 - APPLICATION FOR SUBSTITUTION, IA No. 15849/2021 - CONDONATION OF DELAY IN FILING, IA No. 8957/2021 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE & IA No. 8953/2021 - EXEMPTION FROM FILING O.T.)

Date : 19-07-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
[IN CHAMBER]

For Petitioner(s) Mr. Raunak P., Adv.  
Mrinal Gopal Elker, AOR

For Respondent(s) Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in six weeks on the I.A.No.8952/2021 filed by counsel for the petitioners for bringing on record the proposed legal representatives of deceased petitioner no.3 namely *Vinay Kumar*.

(NIRMALA NEGI)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)